

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †2197  
TO BE ANSWERED ON 09.12.2024**

**Budgetary provisions in Khelo India Programme**

**†2197. SHRI AMRA RAM:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the budgetary provision made for the Khelo India Programme for the current year along with the funds sanctioned for Rajasthan;**
- (b) whether the Government proposes to construct stadiums in Danta Ramgarh, Khandela, District Headquarters Neema ka thana in Sikar Parliamentary Constituency and to augment sports facilities in Sikar Divisional Headquarters;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

**(a) Funds are allocated Scheme-wise and not State-wise in this Ministry. An amount of ₹ 900 crore has been allocated under Khelo India Scheme for Financial Year 2024-25.**

**(b) to (d) 'Sports' being a State subject, the responsibility of development of sports, including construction of stadiums, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. Further, the Khelo India Scheme is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. No proposal has been received to construct stadiums in Danta Ramgarh, Khandela, District Headquarters Neema ka thana in Sikar Parliamentary Constituency.**

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